

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 120  
CP No. 16/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Umesh Kumar Sharma**

...Petitioner

**Versus**

**IVYS Design Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner	:	Roshan Sharma, Proxy
For the Respondent	:	Piyush Khandelwal, Adv. Aakash Sharma, Adv.

**ORDER**

Heard Mr. Roshan Sharma, Proxy counsel appearing on behalf of the Petitioner. Mr. Piyush Khandelwal, Adv. appearing on behalf of R-1 to 3. Mr. Aakash Sharma, Adv. appearing on behalf of Syndicate Bank (R-4). List the matter on 22.05.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

April 18, 2024